



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/ Jammu.

Notification
Srinagar, the 21st Of May, 2018

SRO 224 - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri, Sham Lal Look after Naib Tehsildar, Katra to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdiction of District Reasi.

By order of the Government of Jammu and Kashmir.

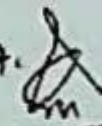
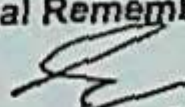
Sd/-
(Abdul Majid Bhat)
Secretary to Government.

NO: LD(P) /2007/ Reasi

Dated: - 21 - 05- 2018.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Reasi. This is with reference to his letter No.DM/Rsi/640 Dated 10.05.2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.

6. SRO Section. Department of Law Justice P.A.


21/05
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer.

21.05.2018